

**GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES**

**LOK SABHA
UNSTARRED QUESTION NO. 255
TO BE ANSWERED ON 01.12.2015**

Decline in Production of PSUs

255: SHRI SHIVKUMAR UDASI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the contribution of Public Sector Undertakings in the Gross Domestic Product has not been satisfactory and if so, the reaction of the Government thereto;
- (b) whether the Government has fixed any targets to increase the above percentage during the remaining period of Five Year Plan and if so, the details thereof; and
- (c) whether the Government is considering to help the CPSUs, including those incurring losses, set up subsidiaries or form joint ventures with State-Owned Enterprises (SOEs) in certain African countries and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

(SHRI G. M. SIDDESHWARA)

(a) and (b): As per information available in Public Enterprises Survey 2013-14 that was laid in the Parliament on 26.02.2015, the details of Gross Domestic Products (GDP) at current market prices and total production in terms of Gross Turnover of Central Public Sector Enterprises (CPSEs) for the last 3 years is given in Table below;

Table:

Years	Total turnover	(Rs. in crore)
		GDP at current market prices
2013-14	2061866	11355073
2012-13	1945814	10113281
2011-12	1822049	9009722

The Department of Public Enterprises fixes financial and non-financial targets through Memorandum of Understanding (MoU), which is a negotiated agreement signed between the Administrative Department of the Government and the Management of the Central Public Sector Enterprises (CPSEs).

The increase in turnover is depended upon general economic conditions, performance of CPSEs etc. Achievement of targets is dependent on sectoral business environment and CPSEs performance which is periodically reviewed by concerned administrative Ministries/ Departments.

(c): Maharatna, Navratana and Miniratna CPSEs have been, inter-alia, delegated powers to establish joint ventures / subsidiaries within prescribed limits.
